## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

# LOK SABHA UNSTARRED QUESTION NO. 1959 TO BE ANSWERED ON 14/12/2023

### Protocol for Har Ghar Nal Se Jal

#### 1959. SHRI S. MUNISWAMY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the centrally sponsored schemes like the Har Ghar Nal Se Jal are inaugurated/launched and executed following the protocols like bringing to the notice of the local Members of Parliament and if so, the details thereof;
- (b) whether any discrepancies have come to the notice of the Government regarding any discrepancies in following the protocols in the district of Kolar in Karnataka and if so, the details thereof; and
- (c) the funds sanctioned/utilised under various water related projects of the Ministry in Kolar, Chintamani and Shidlaghatta talukas of Chikkaballapur district in the State of Karnataka along with the details of the progress made and projects in pipeline in these areas?

#### **ANSWER**

### THE MINISTER OF STATE FOR JAL SHAKTI (SHRI RAJEEV CHANDRASEKHAR)

(a) to (c) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states, in August 2019. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

Further, recognizing the key role Hon'ble Members of Parliament (MP)/ elected representatives can play in mobilizing the local community and empowering them to ensure assured piped water supply in rural homes, provisions have been made in the implementation of Jal Jeevan Mission to enable their participation to make Jal Jeevan Mission truly a people's movement, i.e. 'Jan Andolan'. In this regard, an advisory has been issued to all States/ UTs elaborating the roles of MPs wherein States/ UTs have been specifically requested to ensure that:

- i.) Hon'ble MPs are consulted while preparing District Action Plans for water supply schemes and are also invited as 'special invitees' in all the DWSM meetings;
- ii.) convening of State/ District level DISHA meeting on regular intervals, for monitoring the progress of implementation of JJM; and
- iii.) invitation to various official functions organized for bhoomi pujan, inauguration/commissioning of schemes, etc. for which district/divisional level officers to be sensitized.

Since protocols related to inauguration/ commissioning of schemes are handled at State level, their details are not available centrally. State of Karnataka has informed that the works under JJM are inaugurated/ launched and executed following the protocols stipulated in the guidelines of the Mission duly bringing to the notice of the local Members of Parliament and no discrepancies in this regard have been observed in the official programs of the implementing Department in Kolar district.

In addition, under JJM, the funds are allocated and released State wise. Further distribution/allocation of funds is done by respective States/ UTs and district-wise and project-wise fund allocations are not maintained centrally. Since launch of JJM in Aug, 2019, the details of funds allocated to the State of Karnataka is given below:

(Amount in Rs. Crore)

		Expenditure					
Year	Opening	Fund	Fund Available F		Reported	under State	
	Balance	allocated	drawn	fund	utilization	share	
2019-20	26.61	546.06	546.06	572.67	492.24	297.87	
2020-21	80.42	1,189.40	446.36	526.78	349.62	416.38	
2021-22	177.16	5,008.80	2,504.40	2,681.56	1,418.56	1,557.92	
2022-23	1,263.00	5,451.85	2,725.93	3,988.93	2,778.72	3,196.96	
2023-24*	1,270.33	12,623.37	2,483.31	3,753.64	1,651.00	1,648.96	

<sup>\*(</sup>As on 11.12.2023)

Further, as reported, the details of physical progress in the Kolar, Chintamani and Shidlaghatta blocks of Chikkaballapur district in the State of Karnataka is as under:

S. No.	District/ Block	Total rural HHs as on date	Rural HHs with tap water connection as on 15/08/2019		Total Rural HHs with tap water supply (As on 11/12/2023)	
			No.	In %	No.	In%
1	Kolar	2,71,952	60,561	22.27	97,300	35.78
2	Chintamani (Chikkaballapur)	54,932	5,023	9.14	18,358	33.42
3	Shidlaghatta (Chikkaballapur)	38,820	1,347	3.46	14,100	36.32

\*\*\*\*